

National Company Law Tribunal

Allahabad Bench

CP No. 95/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

NAME OF THE COMPANY: Yansa Harvest Energy Pvt Ltd vs Bhasat Pumps and Compressors

SECTION OF THE COMPANIES ACT: 9 of I & B Code of 2016

Sl. NO.	Name	Designation	Representation	Signature
1.	RAHUL SRIPAT Adv	Petitioner		R. Sripat
2.				

CP NO.(IB)95/ALD/2017

Sh. Rahul Sripat, Advocate for the applicant/operational creditor. The registry to make scrutiny of the case as well as to issue a formal notice to the corporate debtor company.

The matter be listed on 6th September, 2017.

Dated:29.08.2017

— Sd —
Sri H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash